

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2014

Dated : 22nd July, 2015

In the matter of:

M/s. Uttam Galva Steels Ltd.

.... Appellant(s)

Versus

**Maharashtra State Electricity
Transmission Co. & Ltd.**

....Respondent(s)

Counsel for the Appellant (s) : Ms. Esha Shekhar

Counsel for the Respondent (s) : Mr. Anand K. Ganesan

ORDER

Bench is not assembled today.

Matter is posted for **26th August, 2015.**

Court Master

rkt